GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1101 TO BE ANSWERED ON 22ND NOVEMBER, 2019

DIALYSIS SERVICES UNDER PMNDP

1101. PROF. SAUGATA RAY:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a)whether the Government has any proposal to establish peritoneal dialysis services under Pradhan Mantri National Dialysis Programme (PMNDP);

(b) if so, the details thereof;

(c) the number of kidney patients likely to get the benefit of such services;

(d) whether the various State Governments are asked to establish the same under their health services; and

(e) if so, the details thereof?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

Guidelines for establishing the Peritoneal Dialysis services under Pradhan Mantri (a) to (e): National Dialysis Programme (PMNDP) has been released by the Ministry of Health and Family Welfare October, 2019 same available in and the is at https://nhm.gov.in/New Updates 2018/PMNDP/Guidelines for PMNDP.pdf . All the States/UTs have been requested to include the Peritoneal Dialysis proposal in their Programme Implementation Plans (PIPs) under National Health Mission(NHM). No data regarding the number of Kidney patients likely to benefit is maintained centrally.